

ORISSA HIGH COURT

FILING REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/12694/2024	GANESH BARIK VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP /473 /2023 () //
2	D-BLAPL/12698/2024	BHARAT DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /47 /2024 () //
3	D-BLAPL/12699/2024	PRAMOD BEHERA VS STATE OF ODISHA	ADITI HOTA VS	PALLAHARA /19 /2024 () //
4	D-BLAPL/12702/2024	GOBINDA CHANDRA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /87 /2024 () //
5	D-BLAPL/12703/2024	ENDUA @ BALIA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /549 /2023 () //
6	D-BLAPL/12707/2024	BIJAY XALXO VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /479 /2023 () //
7	D-BLAPL/12708/2024	RABINDRA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /22 /2024 () //
8	D-BLAPL/12711/2024	TRILOCHAN NATH @ CHIYAAN VS STATE OF ODISHA	ANIRUDHA DAS VS	CAPITAL P.S. /11 /2024 () //
9	D-BLAPL/12713/2024	UTTAM SHREEWAS VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 () //
10	D-BLAPL/12714/2024	DHIRU MANIA @ BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BEGUNIA P.S. /84 /2023 () //
11	D-BLAPL/12715/2024	ABINASH SETHY @ BABU VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	NIRAKARPUR /35 /2024 () //

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12	D-BLAPL/12718/2024	PRABHASINI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /38 /2024 () //
13	D-BLAPL/12720/2024	SK. SANALLAH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /95 /2024 () //
14	D-BLAPL/12721/2024	BALDEV SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /170 /2021 () //
15	D-BLAPL/12722/2024	CHHATISH MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 () //
16	D-BLAPL/12723/2024	SAMIR RANJAN SATPATHY @ TIKAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /115 /2024 () //
17	D-BLAPL/12730/2024	VYANKTESH NAGAPPA BANASODE VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE SADAR /88 /2024 () //
18	D-BLAPL/12731/2024	SAIKHA SAMEER VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE SADAR /88 /2024 () //
19	D-BLAPL/12732/2024	RUDRADEB SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MUDANPUR RAMPUR /97 /2024 () //
20	D-BLAPL/12734/2024	BACHU GIRI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //
21	D-BLAPL/12736/2024	SARBESWAR NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /704 /2023 () //
22	D-BLAPL/12737/2024	SUSANTA RANA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /704 /2023 () //
23	D-BLAPL/12740/2024	GOUTAM BISWAS	RAJIB LOCHAN PATNAIK	MOTU /17 /2024

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		VS	VS	()
24	D-BLAPL/12741/2024	STATE OF ODISHA SK. KISAN	AMLAN MOHANTY	// ALAKUNDA /60 /2024
		VS	VS	()
25	D-BLAPL/12747/2024	STATE OF ODISHA BHIM MONDOL @ BHIM MONBOL	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
26	D-BLAPL/12752/2024	STATE OF ODISHA ANANDA MEHER	SACHIDANANDA PADHEE	// / /0
		VS	VS	()
27	D-BLAPL/12753/2024	STATE OF ODISHA GHASIRAM HARIJAN	UMAKANTA BARIK	// RAIGHAR /93 /2024
		VS	VS	()
28	D-BLAPL/12756/2024	STATE OF ODISHA SARBESWAR SETHI	RABINARAYAN MISHRA	// KHANDAGIRI P.S. /281 /2024
		VS	VS	()
29	D-BLAPL/12757/2024	STATE OF ODISHA NAGARJUNA PRADHAN	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
30	D-BLAPL/12758/2024	STATE OF ODISHA SUDAM CHARAN SINGH	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
31	D-BLAPL/12759/2024	STATE OF ODISHA KHAGESWAR MEHER	SURYAKANTA DWIBEDI	// PATNAGARH /128 /2024
		VS	VS	()
32	D-BLAPL/12766/2024	STATE OF ODISHA YOGENDRA SINGH	PRABHU PRASANNA BEHERA	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023
		VS	VS	()
33	D-BLAPL/12770/2024	STATE OF ODISHA KUNA @ BINAYAK PATRA	SANTOSH KUMAR MAHANTY	// KHURDA SADAR /20 /2023
		VS	VS	()
34	D-BLAPL/12771/2024	STATE OF ODISHA RAMA SARAN DASH	LAXMINARAYAN PATEL	// PARLAKHEMUNDI /169 /2023
		VS	VS	()

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35	D-BLAPL/12772/2024	STATE OF ODISHA TIKINA MOHARANA @ MAHARANA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /697 /2023 ()
36	D-BLAPL/12774/2024	STATE OF ODISHA PITAMBAR BEHERA VS	PREETAM MISHRA VS	// BAUNISUNI /150 /2023 ()
37	D-BLAPL/12775/2024	STATE OF ODISHA SUBASH KACHARIA VS	DEBASHIS MITRA VS	// MAHILA P.S. BUXIBAZAR /96 /2016 ()
38	D-BLAPL/12778/2024	STATE OF ODISHA NIRANJAN SAHOO VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /25 /2019 ()
39	D-BLAPL/12781/2024	STATE OF ODISHA RUNA LIMA VS	BHARAT KUMAR JALI VS	// PADMAPUR /85 /2022 ()
40	D-BLAPL/12782/2024	STATE OF ODISHA SAMRAY HEMBRAM @ DISCO VS	JYOTIRMAYA SAHOO VS	// CHANDUA /48 /2023 ()
41	D-BLAPL/12784/2024	STATE OF ODISHA PRASANTA KUMAR SAMAL @ SILU @ TULU VS	AMITAV TRIPATHY VS	// FATEGARH /195 /2023 ()
42	D-BLAPL/12786/2024	STATE OF ODISHA BALARAM BISWAL VS	KHUSBU PANIGRAHI VS	// // ()
43	D-BLAPL/12790/2024	STATE OF ODISHA DEBSING PUJARI VS	DIPTI RANJAN BHOKTA VS	// KOSAGUMUDA /148 /2021 ()
44	D-BLAPL/12791/2024	STATE OF ODISHA DHARANIDHAR SRIVASTAV @ DHARANIDHARA SIRBASTAV VS	SK. ZAFARULLA VS	// BAMBARI /122 /2023 ()
45	D-BLAPL/12792/2024	STATE OF ODISHA TRUTIYA BISI VS STATE OF ODISHA	SK. ZAFARULLA VS	// GOCHHAPADA /152 /2023 () //

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46	D-BLAPL/12793/2024	DINGARA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOCHHAPADA /152 /2023 () //
47	D-BLAPL/12794/2024	SK. SONU @ SK. SAHIL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	MANCHESWAR P.S. /311 /2023 () //
48	D-BLAPL/12795/2024	KARISIMA ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SPECIAL CRIME UNIT /4 /2024 () //
49	D-BLAPL/12798/2024	VEPANJERI DELIEEP KUMAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /93 /2024 () //
50	D-BLAPL/12800/2024	SAKSHI JAIN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /1 /2024 () //
51	D-BLAPL/12801/2024	MD SANAUULLAH VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /1 /2024 () //
52	D-BLAPL/12802/2024	SANDHYA DUBEY VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /123 /2024 () //
53	D-BLAPL/12804/2024	AVINASH PRADHAN @ LALU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /542 /2019 () //
54	D-BLAPL/12805/2024	BARAJ GOP @ SANKAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KHUNTUNI /23 /2023 () //
55	D-BLAPL/12813/2024	SOURAV KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
56	D-BLAPL/12815/2024	MANTU BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //
57	D-BLAPL/12817/2024	OLA @ RANJIT MALLIK	ARUN KUMAR DAS (1)	KAMAKHYANAGAR /191 /2024

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		VS	VS	()
58	D-BLAPL/12818/2024	STATE OF ODISHA PINU @ SIPUN SAHU	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /856 /2023
		VS	VS	()
59	D-BLAPL/12820/2024	STATE OF ODISHA PAPU ROUT	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /856 /2023
		VS	VS	()
60	D-BLAPL/12821/2024	STATE OF ODISHA BAPUNI @ RANJIT ROUT	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /856 /2023
		VS	VS	()
61	D-BLAPL/12825/2024	STATE OF ODISHA JATADHARI NAYAK	SUKANTA KUMAR DALAI	// / /0
		VS	VS	()
62	D-BLAPL/12828/2024	STATE OF ODISHA MUKESH KUMAR PATEL	SUCHIT KUMAR NAYAK	// G.R.P.S.,BERHAMPUR /15 /2024
		VS	VS	()
63	D-BLAPL/12836/2024	STATE OF ODISHA SURU SAHU	DIBYAJYOTI SAHOO	// BADMAL /341 /2023
		VS	VS	()
64	D-BLAPL/12841/2024	STATE OF ODISHA KUNA MAHAKUD	MITHUN DAS	// CHAMPUA /95 /2024
		VS	VS	()
65	D-BLAPL/12842/2024	STATE OF ODISHA NETRANANDA BEHERA	BIDYADHAR PANDA	// / /
		VS	VS	()
66	D-BLAPL/12844/2024	STATE OF ODISHA AMRITA PRIYADARSINI PATRA	ARUN KUMAR MISHRA	// S.P.(CID-CRL),CUTTACK /6 /2018
		VS	VS	()
67	D-BLAPL/12846/2024	STATE OF ODISHA RUDRA NARAYAN BHUTIA	MRUTYUNJAY PAGAL	// NALCO /103 /2020
		VS	VS	()
68	D-BLAPL/12854/2024	STATE OF ODISHA HRUSIKESH BEHERA	MANORANJAN MISHRA	// PATNAGARH /317 /2023
		VS	VS	()

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69	D-CMAPL/18831/2024	STATE OF ODISHA PRAFULLA KUMAR PANIGRAHI VS	ADV VS	// // 0
70	D-CMAPL/18901/2024	UNION OF INDIA BAYAMANA PANDA VS	ADV VS	// // 0
71	D-CMAPL/18944/2024	STATE OF ODISHA LILI SAHOO VS	ADV. VS	// // 0
72	D-CMAPL/19012/2024	M/S. HIND METALS AND INDUSTRIES PVT.LTD.,BBSR JAGANNATH MOHANTA VS	ADV VS	// // 0
73	D-CMP/18849/2024	DHARMU MOHANTA LAXMIMANI BHAKTA VS	MAHESWAR MOHANTY VS	// // 0
74	D-CMP/18857/2024	GOURANGA BHAKTA BASUDEV JENA VS	HARISH CHANDRA SAHOO VS	// // 0
75	D-CMP/18874/2024	BANSHIDHAR SAMAL BHIMSEN OJHA VS	SATRUGHNA DASH (A) VS	// // 0
76	D-CMP/18879/2024	SAMUL DEVASHISH JAMES MINAKHI @ MANASI BHOLA @ BHOI VS	SAMIR KUMAR MISHRA VS	// // 0
77	D-CMP/18899/2024	DHANESWAR MOHAPATRA SESADEBA NAYAK VS	NIROD KUMAR SAHU VS	// // 0
78	D-CMP/18923/2024	ABHAYA KU. KARAN DR. SANJAY KAMAT VS	BANSHIDHAR BAUG VS	// // 0
79	D-CMP/18930/2024	GAUTAM DAS KRUSHNAPADA BERA VS	GOPINATH MISHRA VS	// // 0
		DEEPAK RAUL		//

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80	D-CMP/18939/2024	RUNU MAHARANA VS SUTRAPRABHA SENAPATI	SISIR KUMAR PUROHIT VS	// 0 //
81	D-CMP/18945/2024	KUMA PATRA VS CHAMPA PATRA	AMITAV TRIPATHY VS	// 0 //
82	D-CMP/18997/2024	MINATI KUMAR PRADHAN VS BRANCH MANAGER M/S UTKAL GRAMEEN BANK	ARUN KUMAR ROUT VS	// 0 //
83	D-CMP/19000/2024	SANTOSH KUMAR SWAIN VS SAROJ KUMAR SWAIN	M.K. RATH VS	// 0 //
84	D-CMP/19011/2024	SAYAD SADIQUE HOSSAIN VS ABDUL OHAP	KISHORE KUMAR MISHRA VS	// 0 //
85	D-CMP/19051/2024	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// 0 //
86	D-CMP/19064/2024	MANORAMA RANA VS SATYABRATA RANA	SUDHANSU SEKHAR JENA VS	// 0 //
87	D-CONTC/18837/2024	JEEVANDHAR SHARMA VS HEMANTA KUMAR PADHY, PRINCIPAL SECY. TO GOVT., WORKS DEPT.	DEBASIS ROUT VS	// 0 //
88	D-CONTC/18848/2024	AYASKANTA SAMANTA VS BHABANI SANKAR DASH, PRINCIPAL DR, AMBEDKAR MEMORIAL INSTUTION OF IT AND MS,ROURKELA, SUNDARGARH	ADV VS	// 0 //
89	D-CONTC/18858/2024	TAPAS KUMAR MOHANTY VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE G.A, AND P.G.DEPT., BBSR	BIKRAM PRATAP DAS VS	// 0 //
90	D-CONTC/18861/2024	KAMA DAS VS BIBHU PRASSANA ACHARYA, CIVIL SUPPLIES OFFICER, CUTTACK	AFRAAZ SUHAIL VS	// 0 //
91	D-CONTC/18863/2024	CHABBITA DAS	AFRAAZ SUHAIL	//

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92	D-CONTC/18864/2024	BIBHU PRASSANA ACHARYA, CIVIL SUPPLIES OFFICER, CUTTACK KANDHEI DAS	AFRAAZ SUHAIL	//
		VS	VS	0
93	D-CONTC/18897/2024	BIBHU PRASSANA ACHARYA, CIVIL SUPPLIES OFFICER, CUTTACK NARAHARI BARAL	ADV.	//
		VS	VS	0
94	D-CONTC/18910/2024	SUSHIL KUMAR LOHANI, I.A.S. KISHOR KUMAR MISHRA	ADV	//
		VS	VS	0
95	D-CONTC/18911/2024	NIRUPAMA SWAIN, REGISTRAR, MADHUSUDAN LAW UNIVERSITY, CUTTACK CHITTA RANJAN PATTANAIK	ADV	//
		VS	VS	0
96	D-CONTC/18915/2024	SATYABRATA SAHU, I.A.S. SAMBHUNATH BISWAL	ADV.	//
		VS	VS	0
97	D-CONTC/18917/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE RAJENDRA PRASAD MOHAPATRA	ADV.	//
		VS	VS	0
98	D-CONTC/18925/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE SATYANARAYAN MAHAPATRA	ADV.	//
		VS	VS	0
99	D-CONTC/18927/2024	ASWATHY S, I.A.S. TRILOCHAN PANDA	ADV.	//
		VS	VS	0
100	D-CONTC/18929/2024	ASWATHY S, I.A.S. BHAGABAN JENA	ADV.	//
		VS	VS	0
101	D-CONTC/18932/2024	ASWATHY S, I.A.S. TARUN KUMAR SAMAL	ADV.	//
		VS	VS	0
102	D-CONTC/18933/2024	ASWATHY S, I.A.S. PRIYATAMA BAL	ADV	//
		VS	VS	0

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103	D-CONTC/18936/2024	DR. ANITA PATNAIK, C.D.M AND P.H.O, KENDRAPARA SARBESWAR SWAIN VS	ADV. VS	// // 0
104	D-CONTC/18937/2024	ASWATHY S, I.A.S. SIDHESWAR SAHOO VS	ADV. VS	// // 0
105	D-CONTC/18943/2024	ASWATHY S, I.A.S. BUDHIRAM SINGH VS	ADV VS	// // 0
106	D-CONTC/18966/2024	ASWINI KUMAR PANDA, O.A.S. ODISHA COLLEGE LIBRARY ASSOCIATION VS	ADV VS	// // 0
107	D-CONTC/18969/2024	ARAVINDA AGRAWAL, COMMNR., CUM SECY., H.E DEPT. SARAT CHANDRA MAJHI VS	ADV. VS	// // 0
108	D-CONTC/18970/2024	SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR JAYANTI MOHANTY VS	ADV VS	// // 0
109	D-CONTC/18972/2024	DR ARTABANDHU NAYAK, DIRECTOR OF NURSINGH, KESHAR NAGAR, BBSR TARANISEN GIRI VS	ADV. VS	// // 0
110	D-CONTC/18977/2024	SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR RAGHUNATH MAHANTA VS	ADV. VS	// // 0
111	D-CONTC/18979/2024	SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR ANIL SAMANTA SINGHAR VS	RANJIT SAMAL VS	// // 0
112	D-CONTC/18983/2024	DEBABRATA CHAKRA, ADDL., S.P PURI SARASWATI MAHANTA VS	ADV. VS	// // 0
113	D-CONTC/18984/2024	BALARAM MISHRA, SUPERINTENDING ENGINEER, RWS PMD, BBSR SOUBHAGYA KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0
		DEBABRATA CHAKRA, ADDL., S.P PURI		//

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114	D-CONTC/18988/2024	RAJESH KUMAR ROUT VS DEBABRATA CHAKRA, ADDL., S.P PURI	RANJIT SAMAL VS	// 0 //
115	D-CONTC/18989/2024	PYARIMOHAN BEHERA VS SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
116	D-CONTC/18995/2024	RATNAKAR NAYAK VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
117	D-CONTC/18999/2024	LAXMIDHAR MUNDA VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
118	D-CONTC/19006/2024	BRAJA KISHORE PRADHAN VS SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
119	D-CONTC/19007/2024	JANAKIMANI BEHERA VS PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ	ADV. VS	// 0 //
120	D-CONTC/19008/2024	KASHINATH PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/19010/2024	RAJKUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/19014/2024	NANDI KISHOR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/19018/2024	JANMAJAYA PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/19025/2024	KOTHARI BISWAJIT MEKAP VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/19027/2024	GITANJALI BARIK	ADV.	//

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		VS	VS	0
126	D-CONTC/19030/2024	GOURI RANI NAIK, O.E.S. DIPTIMAYEE PADHI	ADV.	//
		VS	VS	0
127	D-CONTC/19033/2024	SURENDRA KUMAR, I.A.S. TANKADHAR NAYAK	ADV.	//
		VS	VS	0
128	D-CONTC/19037/2024	ASWATHY S., I.A.S. NIRANJAN DASH	ADV.	//
		VS	VS	0
129	D-CONTC/19040/2024	ASWATHI S., I.A.S. SUBBRAT KUMAR JENA	ADV.	//
		VS	VS	0
130	D-CONTC/19045/2024	BHABANI SHANKAR CHAINI, O.A.S. PRIYABRAT PATNAIK	RANJIT SAMAL	//
		VS	VS	0
131	D-CONTC/19049/2024	AWINASH KUMAR I.P.S. BHAGBAN SAHU	ADV	//
		VS	VS	0
132	D-CONTC/19050/2024	FALGUNI MAJHI,BLOCK DEVELOPMENT OFFICER,CHIKITI JITENDRA MUDULI	RANJIT SAMAL	//
		VS	VS	0
133	D-CONTC/19056/2024	AWINASH KUMAR I.P.S. SILU DAKUA	ADV.	//
		VS	VS	0
134	D-CONTC/19061/2024	DR. ARABINDA KUMAR PADHEE, SECY., AGRICULTURE DEPT. BIMBADHAR KANDI	ADV.	//
		VS	VS	0
135	D-CONTC/19070/2024	SIDDESHWAR BALIRAM BANDAR, I.A.S. RINARANI KANHAR	ADV.	//
		VS	VS	0
136	D-CONTC/19076/2024	ANU GARG, I.A.S. BISWARANJAN ACHARYA	ADV.	//
		VS	VS	0

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137	D-CONTC/19081/2024	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR DURYODHAN SAHOO VS ANU GARG, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// // ()
138	D-CRLA/12695/2024	HAPPY @ SMRUTRANJAN KUANAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /101 /2018 () //
139	D-CRLA/12746/2024	SUSANTA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /103 /2021 () //
140	D-CRLA/12751/2024	DINABANDHU NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /150 /2017 () //
141	D-CRLA/12831/2024	SOMANATH RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
142	D-CRLA/12835/2024	GANESH MEHER VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	THELKOLOI PS /74 /2021 () //
143	D-CRLA/12848/2024	SASMITA BAG VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SAMBALPUR SADAR /129 /2021 () //
144	D-CRLMA/12797/2024	MD. AKHIL ANSARI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHAMPUA /117 /2023 () //
145	D-CRLMC/12700/2024	JABI@JABIBULLA KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BOLAGARH P.S. /4 /2004 () //
146	D-CRLMC/12709/2024	JAGANNATH PRADHANI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /29 /2021 () //
147	D-CRLMC/12717/2024	DILLIP RAITA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /74 /2022 () //

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148	D-CRLMC/12748/2024	AKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /121 /2023 () //
149	D-CRLMC/12767/2024	RABI NARAYAN PANDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	//0 () //
150	D-CRLMC/12773/2024	KRUSHNA CHANDRA PATTNAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KHATIGUDA /43 /2001 () //
151	D-CRLMC/12785/2024	RANKA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /95 /2017 () //
152	D-CRLMC/12788/2024	UPENDRA NATH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /222 /2022 () //
153	D-CRLMC/12789/2024	HIMANSU BEHERA VS MOUKITA BEHERA	RAJIB LOCHAN PATTNAIK VS	//0 () //
154	D-CRLMC/12799/2024	SUDHIR@BUDHA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /359 /1991 () //
155	D-CRLMC/12829/2024	NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CHANDRASEKHARPUR /481 /2022 () //
156	D-CRLMC/12833/2024	KATIA @ SATYAJIR SUR VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	KAMARDA /361 /2022 () //
157	D-CRLMC/12838/2024	GANGADHAR SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /8 /2005 () //
158	D-CRLMC/12840/2024	DIBYA RANJAN PANI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ATHGARH /257 /2019 () //
159	D-CRLMC/12843/2024	SARBAN KUMAR BADHAIK	SOUMYA RANJAN DAS	CHHEND /8 /2014

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		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/12845/2024	DILLIP KUMAR SAMAL	RABINDRA NATH PRUSTY	ATHGARH /193 /2008
		VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMC/12847/2024	AMITAV @ AMITABH GHOSH	DEVASHIS PANDA	MAHILA P.S.(BBSR) /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/12849/2024	ANANTHA @ ANANTA BISWAL	DEVASHIS PANDA	PARLAKHEMUNDI /210 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMC/12850/2024	KAILASH CHANDRA PARIDA	PARTHA SARATHI DAS	KEONJHAR TOWN /273 /2018
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMC/12853/2024	AJAY NAIK	PARTHA SARATHI DAS	BARBIL /184 /2014
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMP/12712/2024	RANJAN DAS	HARISH CHANDRA SAHOO	/ /0
		VS	VS	()
		SUJATA DAS		//
166	D-CRLMP/12742/2024	SANJEEV KUMAR SATHPATHY	NIRANJAN SINGH (1)	/ /0
		VS	VS	()
		MAMATAMAYEE SATHPATHY		//
167	D-CRLMP/12749/2024	MAMINA MALLICK	SRINIBASH SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMP/12807/2024	RINA DAS @ MANDAL	ANANTA NARAYAN PATTANAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMP/12814/2024	SWAGATIKA SWAIN	PRAVASH CH JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMP/12832/2024	SULOCHANA SWAIN	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	()

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171	D-CRLMP/12839/2024	STATE OF ODISHA JAGANNATH SINGH VS	SUBHRANSU BHUSAN MOHANTY VS	// //0
172	D-CRLREV/12690/2024	STATE OF ODISHA BAPUN @ ARJUN @ NAGARJUN PANDA VS	JAGAJIT PANDA VS	// //0
173	D-CRLREV/12755/2024	STATE OF ODISHA JAHAN SAHA VS	JAYANTA KUMAR MAJHI VS	// //0
174	D-CRLREV/12827/2024	DEBANANDA ACHARYA LAXMIPRIYA RAUT VS	LAXMAN PRADHAN VS	// //0
175	D-LAA/18855/2024	KEDAR PRADHAN HRUSHIKESH MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// //0
176	D-MACA/18904/2024	LAND ACQUISITION OFFICER, KALAHANDI D.M., ORIENTAL INSURANCE COMPANY LTD., BBSR VS	ADAM ALI KHAN VS	// //0
177	D-MACA/18907/2024	CHINMAYEE KUMARI PATRA D.M, NEW INDIA ASSURANCE CO. L.T.D. VS	ADAM ALI KHAN VS	// //0
178	D-MACA/18992/2024	SANJUCTA SORENG NEW INDIA ASSURANCE CO. L.T.D VS	SOMNATH ROY VS	// //0
179	D-MACA/18996/2024	SANTOSH KUMAR PANDA THE NEW INDIA ASSURANCE CO. L.T.D. VS	SOMNATH ROY VS	// //0
180	D-MACA/19004/2024	CH. BHARKAR PATRO NEW INDIA ASSURANCE CO. L.T.D. VS	SOMNATH ROY VS	// //0
181	D-MATA/18875/2024	SANTOSH KUMAR PANDA DIVYA PRADHAN VS	PARTHA SARATHI DAS VS	// //0
		BINOD KUMAR DHANGADAMAJHI		//

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182	D-MATA/19041/2024	ANITA DAS VS BIRENDRA KUMAR DAS	KISHORE CHANDRA KAR VS	// 0 //
183	D-MATA/19084/2024	DIPTIMOYA KANUNGO VS PUJA ARCHANA PATTNAIK	MANMEET SINGH ARORA VS	// 0 //
184	D-RPFAM/18913/2024	NARENDRA KUMAR SAHOO VS SASMITA SAHOO	RAJANIKANT PRADHAN VS	// 0 //
185	D-RPFAM/19047/2024	MANAS RANJAN MOHANTA VS RANUBALA MOHANTA	PRAVASH CHANDRA JENA VS	// 0 //
186	D-RPFAM/19093/2024	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRANATH BARIK VS	// 0 //
187	D-RSA/18840/2024	SABITA DURGA VS SOURENDRI NAIK	ABINASH ROUSTRAY VS	// 0 //
188	D-RSA/18914/2024	KSHIRBATI@KHARABATI NAIK VS PREMASILA NAIK	SUJATA JENA VS	// 0 //
189	D-RSA/18926/2024	SAKUNTALA PANTALU VS SASWAT MITRA	NISHIKANTA MISHRA VS	// 0 //
190	D-RSA/19029/2024	MANJUSHREE MISHRA @ MOHAPATRA VS JATANI @ JATAN DEI	BIBEKANANDA BHUYAN VS	// 0 //
191	D-RVWPET/18828/2024	RANJITA NAYAK VS SUB-COLLECTOR-CUM-CHAIRMAN ,SELECTION COMMITTEE,ICDS PROJECT,NAYAGARH	BHABANI SANKAR TRIPATHY VS	// 0 //
192	D-RVWPET/18830/2024	DR. ARCHANA KANUNGO VS STATE OF ODISHA	VS	// 0 //
193	D-RVWPET/18903/2024	AJAY KUMAR MODI	SAHASRA JYOTI NANDA	//

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		VS	VS	0
194	D-RVWPET/19055/2024	ORISSA STATE COOPERATIVE BANK LTD., BBSR SHYAM SUNDAR NAYAK	ADV	//
		VS	VS	0
195	D-RVWPET/19060/2024	THE COLLECTOR, JAGATSINGHPUR PRADEEP KUMAR MOHANTY	AMBIKA PRASAD RAY	//
		VS	VS	0
196	D-TRPCRL/12851/2024	MD, ODISHA LIFT IRRIGATION CORP. LTD., BBSR PRASAD BEHERA	ANUP KUMAR MOHAPATRA	//0
		VS	VS	0
197	D-WA/18827/2024	URMILA BEHERA STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
198	D-WA/18829/2024	SANTOSH KUMAR DAS STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
199	D-WA/18832/2024	NIRMAL KUMAR MALLA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
200	D-WA/18834/2024	KEDARASWAR BARIK STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
201	D-WA/18835/2024	LALA PRIYA RANJAN CHAND STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
202	D-WA/18838/2024	NABIN KUMAR PATI STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
203	D-WA/18839/2024	ALOK CHANDRA BARIK STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
204	D-WA/18843/2024	RAJKISHORE DAS STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0

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205	D-WA/18844/2024	BIJAYA KUMAR SARDAR STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
206	D-WA/18847/2024	T. RATNAMALA STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0
207	D-WA/18852/2024	SRIHARSA KUMAR HOTA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
208	D-WA/18856/2024	ATUL KUMAR MISHRA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
209	D-WA/18862/2024	SUDHAKAR DASH STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
210	D-WA/18868/2024	MRUTYUNJAY PANDA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
211	D-WA/18873/2024	P SRINIVAS ACHARI STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
212	D-WA/18892/2024	ARUN KUMAR KAR STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
213	D-WA/18900/2024	NABAKISHORE MOHAPATRA STATE OF ODISHA VS	KARUNAKAR DAS, A.S.C. VS	// // 0
214	D-WA/18908/2024	NARMADA DAS STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
215	D-WA/18920/2024	ANUPRIYA SAW STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
		ANNAPURNA ACHARYA		//

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216	D-WA/18921/2024	STATE OF ODISHA VS KANDURU CHARAN SAHANI	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
217	D-WA/18952/2024	ODISHA STAFF SELECTION COMMISSION VS JAGADISH RANA	SANJIB SWAIN VS	// 0 //
218	D-WA/18962/2024	STATE OF ODISHA VS NANDA KISHORE NAYAK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
219	D-WA/18987/2024 WA/866/2024	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA VS TUSHAR RANJAN PATTNAIK	NIROD KUMAR SAHU VS	// 0 //
220	D-WA/18990/2024	STATE OF ODISHA VS SHYAM SUNDAR GOCHHI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
221	D-WA/18998/2024	STATE OF ODISHA VS NIRANJAN ROUT	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
222	D-WA/19003/2024	SANKARSAN HARICHANDAN VS ORISSA INFORMATION COMMISSION,BHUBANESWAR	TRILOCHAN PANIGRAHI VS	// 0 //
223	D-WA/19005/2024	STATE OF ODISHA VS ABHISHEK BARIK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
224	D-WA/19032/2024	STATE OF ODISHA VS GOURANGA CHARAN JENAMANI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
225	D-WA/19069/2024	STATE OF ODISHA VS RAMA CHANDRA SATPATHY	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
226	D-WP(C)/18833/2024	BANAJA NAYAK VS UNION OF INDIA	PRAMOD KUMAR ROUT VS	// 0 //
227	D-WP(C)/18836/2024	JITENDRA KUMAR BEHERA	PRASANTA KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/18841/2024	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDUCATION AND VOCATIONAL,	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/18842/2024	JAYANTA KUMAR MISHRA	BISWAJIT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/18845/2024	RANJAN KISHORE BEHERA	SWAPNIL ROY	//
	WP(C)/10524/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/18846/2024	YAKUT KHANAM	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/18850/2024	SURYA KUMAR SETH	KIRTAN DANG	//
	WP(C)/10609/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/18851/2024	PRAFULLA KUMAR BARIK	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/18853/2024	HEMABANTA MEHER	DEBABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/18854/2024	M/S. BABA TAJ INDUSTRY, CUTTACK	SUMIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/18859/2024	M/S. MANGALA SAW MILL, TANGI,KHURDA	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/18860/2024	KUNJALATA MOHANTY	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	0
		ADDITIONAL DISTRICT MAGISTRATE, BBSR,KHURDA		//
238	D-WP(C)/18865/2024	ANIRUDHA JENA	CHITTA RANJAN PATNAIK	//
		VS	VS	0

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239	D-WP(C)/18866/2024	STATE OF ODISHA BIJAYA KUMAR JENA VS	CHITTA RANJAN PATNAIK VS	// // 0
240	D-WP(C)/18867/2024	STATE OF ODISHA RAMA CHANDRA JENA VS	CHITTA RANJAN PATNAIK VS	// // 0
241	D-WP(C)/18869/2024	THE STATE OF ODISHA ASIT KUMAR ROUT VS	SUBHADUTTA ROURAY VS	// // 0
242	D-WP(C)/18870/2024	STATE OF ODISHA ABDUL KASIM KHAN VS	CHITTA RANJAN PATNAIK VS	// // 0
243	D-WP(C)/18871/2024	THE STATE OF ODISHA PRAVAKAR PUHAN VS	CHITTA RANJAN PATNAIK VS	// // 0
244	D-WP(C)/18872/2024	STATE OF ODISHA PRADIPTA KISHORE MOHAPATRA VS	RAMESH KUMAR SAHU VS	// // 0
245	D-WP(C)/18876/2024	STATE OF ODISHA KAMAL BARAN LENKA VS	SUBHADUTTA ROURAY VS	// // 0
246	D-WP(C)/18877/2024	STATE OF ODISHA SWATI NAYAK VS	MOHIT AGARWAL VS	// // 0
247	D-WP(C)/18878/2024	BHUBANESWAR DEVELOPMENT AUTHORITY BHARAT CHANDRA NAYAK VS	BIBHUTI BHUSAN SWAIN VS	// // 0
248	D-WP(C)/18880/2024	ODISHA GRAMYA BANK, BBSR PURNA CHANDRA BEHERA VS	BIKRAM KISHORE NAYAK VS	// // 0
249	D-WP(C)/18881/2024	UNITED INDIA IINSURANCE CO LTD. MUMBAI PRASANTA KUMAR MOHANTA VS	SUBHADUTTA ROURAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/18882/2024	AJAYA KUMAR DASH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
251	D-WP(C)/18883/2024	ALOK RANJAN BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
252	D-WP(C)/18884/2024	AJAY KUMAR BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
253	D-WP(C)/18885/2024	BHARATI TRIPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
254	D-WP(C)/18886/2024	MAA SANTOSHI WSHG, PURI VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
255	D-WP(C)/18887/2024 WP(C)/10584/2024	M/S. NARBHERAM POEWR AND STEEL PVT LTD VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
256	D-WP(C)/18888/2024	JYOTI RANJAN SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
257	D-WP(C)/18889/2024	JANAK SAMANTRAY VS ARTO, KHURDA,	BRAJA MOHAN SARANGI VS	// 0 //
258	D-WP(C)/18890/2024	KRUSHNA ORAM VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
259	D-WP(C)/18891/2024	ORRIOMM CONSTRUCTION, BBSR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/18893/2024	SAROJ KUMAR DEBATA VS R.T.O. SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
261	D-WP(C)/18894/2024	MAYADHAR MOHANTA	BRAJA MOHAN SARANGI	//

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		VS	VS	0
262	D-WP(C)/18895/2024	REGIONAL TRANSPORT OFFICER, KEONJHAR BIPRA RANJAN BEURA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
263	D-WP(C)/18896/2024	STATE OF ODISHA ANIL KUMAR BISWAL	ANURAG PATI	//
		VS	VS	0
264	D-WP(C)/18898/2024	STATE OF ODISHA PRADEEP KUMAR DASH	ANURAG PATI	//
		VS	VS	0
265	D-WP(C)/18902/2024 WP(C)/10605/2024	STATE OF ODISHA JIGYANSU SEKHAR NAYAK	DAYANANDA MOHAPATRA	//
		VS	VS	0
266	D-WP(C)/18905/2024	STATE OF ODISHA NAYANA PRADHAN	BASUDEV PUJARI	//
		VS	VS	0
267	D-WP(C)/18906/2024	STATE OF ODISHA ASHISH PATNAIK	SURYAKANTA DWIBEDI	//
		VS	VS	0
268	D-WP(C)/18909/2024	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD. BBSR BASANTI ORAM	PUSPAK KUMAR SAHOO	//
		VS	VS	0
269	D-WP(C)/18912/2024	POST MASTER, NAYAPALLI POST OFFICE, BBSR,KHURDA BASANTI ORAM	PUSPAK KUMAR SAHOO	//
		VS	VS	0
270	D-WP(C)/18916/2024	BRANCH MANAGER, HDFC LIFE , BBSR, KHURDA SUNANDA PATI	SIBA NARAYANA BISWAL	//
		VS	VS	0
271	D-WP(C)/18918/2024	STATE OF ODISHA SIBASHISH SATPATHY	BANSHIDHAR BAUG	//
		VS	VS	0
272	D-WP(C)/18919/2024	MEMBER, BOARD OF REVENUE, CUTTACK MD. NOOR ALAM	ATMAJIT MANMITH DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/18922/2024	SUNDARAM FINANCE LTD. CHENNNAI ANIMA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
274	D-WP(C)/18924/2024	LAXMINARAYAN SOREE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
275	D-WP(C)/18928/2024	SUSANTA KUMAR MOHAPATRA VS REGIONAL TRANSPORT AUTHORITY, BBSR	DILLIP KUMAR ROUT VS	// 0 //
276	D-WP(C)/18931/2024 WP(C)/10581/2024	DR. KSHYANAPRAVA PRIYADARSHINI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
277	D-WP(C)/18934/2024	SURYA NARAYAN JENA VS TAHASILDAR BARANGA, CUTTACK	GOPINATH MISHRA VS	// 0 //
278	D-WP(C)/18935/2024 WP(C)/10590/2024	ALL ODISHA RICE MILLERS ASSOCIATION, BBSR VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
279	D-WP(C)/18938/2024	GIRIJA SHANKAR PATTNAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
280	D-WP(C)/18940/2024	PRAHALLAD JENA VS TAHASILDAR, BARANGA, CUTTACK	GOPINATH MISHRA VS	// 0 //
281	D-WP(C)/18941/2024	JITENDRA KUMAR MUNI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
282	D-WP(C)/18942/2024	AKHIKANT NAYAK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
283	D-WP(C)/18946/2024	PRADEEP KUMAR SAHU VS THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/18947/2024	KENDRAPARA CREDIT CO-OPERATIVE SOCIETY LTD, KENDRAPARA VS PRINCIPAL CHIEF COMMISSIONER OF INCMOE TAX ODISHA, BBSR	CHITRASEN PARIDA VS	// 0 //
285	D-WP(C)/18948/2024	M/S. SRIRAM CONSTRUCTION, CUTTACK VS STATE OF ODISHA	RABINDRA NATH PAL VS	// 0 //
286	D-WP(C)/18949/2024	BANAMALI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
287	D-WP(C)/18950/2024	SUPRABHA PATRA VS THE SECY. INSURANCE OMBUDSMAN, BBSR	JUDHISTHIR SAHOO VS	// 0 //
288	D-WP(C)/18951/2024	SUDARSHAN ROUT VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
289	D-WP(C)/18953/2024	AMARESH MISHRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
290	D-WP(C)/18954/2024	NAMITA RAULA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
291	D-WP(C)/18955/2024	BIPRA CHARAN SAHU VS THE ADDL COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
292	D-WP(C)/18956/2024	KANHU CHARAN JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
293	D-WP(C)/18957/2024	G.TRINATH VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
294	D-WP(C)/18958/2024	SURAJA KUMAR NAYAK VS ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	GOPINATH MISHRA VS	// 0 //
295	D-WP(C)/18959/2024	BIPRA CHARAN SAHU	ASHOK DAS	//

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		VS	VS	0
		THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
296	D-WP(C)/18960/2024	PURNA CHANDRA PRADHAN	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/18961/2024	CHANDRAMANI NAYAK	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/18963/2024	ANASUYA NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/18964/2024	MANOJ KUMAR PADHAN	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/18965/2024	RABI NARAYAN MISHRA	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/18967/2024	ARABINDA MAHAPATRA	AMARENDRA PRADHAN	//
		VS	VS	0
		JYOTIRMAYEE MAHAPATRA		//
302	D-WP(C)/18968/2024	PRATAP KUMAR PANDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/18971/2024	PRADEEP KUMAR MALLICK	SATYJIT MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA, BBSR		//
304	D-WP(C)/18973/2024	BIKASH KUMAR PRADHAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/18974/2024	ABHAYA KUMAR BEHERA	BIDESHI KUMAR GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/18975/2024	GIRISH CHANDRA SAHOO	MANOJ KUMAR PANDA	//
		VS	VS	0

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307	D-WP(C)/18976/2024	STATE OF ODISHA KUNTAL KUMAR SAHOO VS	BIJAY KUMAR BEHERA VS	// // 0
308	D-WP(C)/18978/2024	STATE OF ODISHA NAMITA MISHRA VS	UMAKANT SAHOO VS	// // 0
309	D-WP(C)/18980/2024	STATE OF ODISHA NALINI PANDA VS	ANAM CHARAN PANDA VS	// // 0
310	D-WP(C)/18981/2024	STATE OF ODISHA MANAS RANJAN JENA VS	RANJIT SAMAL VS	// // 0
311	D-WP(C)/18982/2024	STATE OF ODISHA HIMANSU SEKHAR PADHI VS	GAGAN BIHARI SINGH VS	// // 0
312	D-WP(C)/18985/2024	COMMN. EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR KALYANI NAYAK VS	ANAM CHARAN PANDA VS	// // 0
313	D-WP(C)/18986/2024	STATE OF ODISHA AMULYA KUMAR MAHARANA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	D-WP(C)/18991/2024	STATE OF ODISHA SANTOSH MAHALI VS	ASHOK KUMAR SAHOO VS	// // 0
315	D-WP(C)/18993/2024	STATE OF ODISHA KALYANI NAYAK VS	ANAM CHARAN PANDA VS	// // 0
316	D-WP(C)/18994/2024	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	SURESH CHANDRA DASH VS	// // 0
317	D-WP(C)/19001/2024	THE CHEIF EXECUTIVE OFFICER, TPCODL, CORPORATE OFFICE, BBSR, KHURDA HRUDANANDA DAS VS	BIBEKANANDA BHUYAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/19002/2024	ASHWINI GOPAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
319	D-WP(C)/19009/2024	BANKING EMPLOYEES HOUSING CO-OPERATIVE SOCIETY LTD., BBSR, KHORDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
320	D-WP(C)/19013/2024	SWETA CHANDRA BISWAL VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
321	D-WP(C)/19015/2024	SUPRAVA SATAPATHY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
322	D-WP(C)/19016/2024	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
323	D-WP(C)/19017/2024	KESHAB SAHU VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
324	D-WP(C)/19019/2024	DAMBARUDHAR SAMANTARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
325	D-WP(C)/19020/2024	BAURIBANDHU SAMANTARAY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
326	D-WP(C)/19021/2024	DR. SUMAN KUMARI JOSHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
327	D-WP(C)/19022/2024	SESHA DEB DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
328	D-WP(C)/19023/2024	SUKADEB SAMANTARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
329	D-WP(C)/19024/2024	DR.RASHMI ISHWAR HEGDE	JAGAJIBAN PRADHAN	//

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		VS	VS	0
330	D-WP(C)/19026/2024	S.N.GIRISH SIMANCHAL SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
331	D-WP(C)/19028/2024	STATE OF ODISHA SUDHANSU SEKHAR DAS	ADITYA NARAYAN RAY	//
		VS	VS	0
332	D-WP(C)/19031/2024	STA, ODISHA MANAS RANJAN PRATIHARI	LAXMINARAYAN PATEL	//
		VS	VS	0
333	D-WP(C)/19034/2024	STATE OF ODISHA SAIRAJ RATHA	MITU KUMAR BISWAL	//
		VS	VS	0
334	D-WP(C)/19035/2024	STATE OF ODISHA GIRISH KUMAR MODI	MANOJ KUMAR PATI	//
		VS	VS	0
335	D-WP(C)/19036/2024	STATE OF ODISHA SABITRI RAM	SANJIB KUMAR RATH	//
		VS	VS	0
336	D-WP(C)/19038/2024	STATE OF ODISHA JAGANNATH SAUNTA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
337	D-WP(C)/19039/2024	UNION OF INDIA SANJUKTA NAYAK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
338	D-WP(C)/19042/2024	STATE OF ODISHA INDRA JANI	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
339	D-WP(C)/19043/2024	UNION OF INDIA LALIT GOUDA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
340	D-WP(C)/19044/2024	UNION OF INDIA HARI BHARATI FOUNDATION, BALIANTA, KHORDHA	SOUMYA MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/19046/2024	STATE OF ODISHA BHAGABAN GOUDA VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// // 0 //
342	D-WP(C)/19048/2024	HI TECH CHARITABLE TRUST VS CHAIRMAN CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAIAK VS	// 0 //
343	D-WP(C)/19052/2024	SUBASH RATH VS THE TAHASILDAR, NARASINGHPUR	PRAKASH CHANDRA MISHRA VS	// 0 //
344	D-WP(C)/19053/2024	SUBAS CHANDRA MAHAPATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
345	D-WP(C)/19054/2024	SUSANTA KUMAR SAMANTASINGHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
346	D-WP(C)/19057/2024	JAYARAM NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
347	D-WP(C)/19058/2024	KHAGESWAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
348	D-WP(C)/19059/2024	RUSABHA KUMAR MOHAPATRA VS TP NORTHERN ODISHA DISTRIBUTION LTD, BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
349	D-WP(C)/19062/2024	SURYA NARAYAN BOXI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
350	D-WP(C)/19063/2024	SABITA MOHANTY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
351	D-WP(C)/19065/2024	RAJKISHORE MATARI VS COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/19066/2024	KANCHANBALA BEHERA VS UNION OF INDIA	NETRANANDA BISWAL VS	// 0 //
353	D-WP(C)/19067/2024	RAJENDRA PRASAD PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
354	D-WP(C)/19068/2024	AGAPIT TOPNO VS COMMISSIONER CUM SECRETAY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
355	D-WP(C)/19071/2024	BHABANI SHANKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
356	D-WP(C)/19072/2024	GANGADHAR BHOI VS COMMISSIONER CUM SECRETAY, HIGHER EDUCATION DEPTT	SANDHYARANI PANI VS	// 0 //
357	D-WP(C)/19073/2024	JITENDRA NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
358	D-WP(C)/19074/2024	SUBHASINI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
359	D-WP(C)/19075/2024	BIPIN BIHARI DASH VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
360	D-WP(C)/19077/2024	RAJENDRA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
361	D-WP(C)/19078/2024	JATINDRA PATTNAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
362	D-WP(C)/19079/2024	SURJYANARAYAN PANDA VS COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// 0 //
363	D-WP(C)/19080/2024	DILLIP DAS	PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/19082/2024	STATE OF ODISHA KUTARTHA MISHRA	BASUDEV BARIK	//
		VS	VS	0
365	D-WP(C)/19083/2024	STATE OF ODISHA. PRAFULLA KUMAR PATALSINGH	GOPAL KRUSHNA NANDA	//
		VS	VS	0
366	D-WP(C)/19085/2024	STATE OF ODISHA DUSMANTA KUMAR DAS	SUBASH CHANDRA ROUT	//
		VS	VS	0
367	D-WP(C)/19086/2024	TAHASILDAR, KENDRAPARA BISHNUPRIYA BEHERA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
368	D-WP(C)/19087/2024	STATE OF ODISHA FALGUNI @FAGUNI BADHEI	SHAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
369	D-WP(C)/19088/2024	MOHANADI COAL FIELDS LTD. SAMBALPUR ANANDA CHANDRA JENA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
370	D-WP(C)/19089/2024	STATE OF ODISHA KRUPASINDHU PARIDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
371	D-WP(C)/19090/2024	STATE OF ODISHA ATASI ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
372	D-WP(C)/19091/2024	STATE OF ODISHA NAMITA KUMARI DHAL	GOPAL KRUSHNA NANDA	//
		VS	VS	0
373	D-WP(C)/19092/2024	STATE OF ODISHA NIRAKAR JENA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
374	D-WP(C)/19094/2024	STATE OF ODISHA MANAGOBINDA BEHERA	BUDHIRAM DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/19095/2024	STATE OF ODISHA SUMA PARIDA VS NIRUPAMA ROUT	JYOTIRMAYA SAHOO VS	// // ()
376	D-WPCRL/12809/2024	MAMINA TANGUR VS STATE OF ODISHA SADASIBA PRATIHARI	GAGAN BIHARI SINGH VS	// //0 ()
377	D-ABLAPL/12691/2024	STATE OF ODISHA SADASIBA PRATIHARI VS STATE OF ODISHA BILUA @ BULI KANDI	BISWARANJAN DALAI VS	// BALIAPANDA /63 /2024 ()
378	D-ABLAPL/12692/2024	STATE OF ODISHA BILUA @ BULI KANDI VS STATE OF ODISHA PINTU BEHERA	DEEPAK KUMAR DAS VS	// KAKATAPUR /79 /2022 ()
379	D-ABLAPL/12693/2024	STATE OF ODISHA PINTU BEHERA VS STATE OF ODISHA PRADIP PANDA @ PRADIP KUMAR PANDA	DEEPAK KUMAR DAS VS	// CHANDRABHAGA MARINE /4 /2024 ()
380	D-ABLAPL/12696/2024	STATE OF ODISHA PRADIP PANDA @ PRADIP KUMAR PANDA VS STATE OF ODISHA RUPALATA @ RUPELIKA NAYAK	HIMANSU BHUSAN SUTAR VS	// PATTAMUNDAI RURAL PS /179 /2024 ()
381	D-ABLAPL/12697/2024	STATE OF ODISHA RUPALATA @ RUPELIKA NAYAK VS STATE OF ODISHA JITENDRA PANI	DEBENDRA PRADHAN VS	// INFOCITY PS /181 /2024 ()
382	D-ABLAPL/12701/2024	STATE OF ODISHA JITENDRA PANI VS STATE OF ODISHA AMINA BHUTIA	BHABANI SANKAR MISHRA VS	// LAXMISAGAR P.S. /240 /2024 ()
383	D-ABLAPL/12704/2024	STATE OF ODISHA AMINA BHUTIA VS STATE OF ODISHA RABI @ RABINDRA SAHOO	PRIYA RANJAN SINGH VS	// BANARAPAL /62 /2024 ()
384	D-ABLAPL/12705/2024	STATE OF ODISHA RABI @ RABINDRA SAHOO VS STATE OF ODISHA BALADEV NAG	ARIJEET MISHRA VS	// PANIKOILI /217 /2024 ()
385	D-ABLAPL/12706/2024	STATE OF ODISHA BALADEV NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	// DUNGURIPALI /58 /2022 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/12710/2024	JYOTI PRAKASH DAS @ SABUJA VS STATE OF ODISHA	HARIPAD MOHANTY VS	BINJHARPUR /234 /2024 () //
387	D-ABLAPL/12716/2024	KALU CHARAN PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /240 /2023 () //
388	D-ABLAPL/12719/2024	JITU KHAMARI @ PRAMOD KHAMARI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /66 /2020 () //
389	D-ABLAPL/12724/2024	BRUNDABAN PRADHAN VS STATE OF ODISHA	DUSHMANTA SAHOO VS	RAMBHA (KHALLIKOTE) /196 /2023 () //
390	D-ABLAPL/12725/2024	BISAYA JENA @ BISHAYA JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /243 /2024 () //
391	D-ABLAPL/12726/2024	KABIRAJ DANDASENA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /159 /2024 () //
392	D-ABLAPL/12727/2024	SUBHASHREE MAJHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASUDEVPUR /46 /2024 () //
393	D-ABLAPL/12728/2024	SEKH AMJAD @ CHHOTU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /157 /2024 () //
394	D-ABLAPL/12729/2024	ABDUL AFTAB @ BADABABU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /160 /2024 () //
395	D-ABLAPL/12733/2024	ALEKH MALLIK @ ALEKHA MALI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /175 /2024 () //
396	D-ABLAPL/12735/2024	PRABINA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MAHILA P.S. BUXIBAZAR /32 /2024 () //
397	D-ABLAPL/12738/2024	SANJEEV KUMAR RAY @ FAKIRA	PABITRA KUMAR NAYAK	BIRMITRAPUR /35 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/12739/2024	TARAKANTA BAL	APURBA DAS	//
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/12743/2024	SURESENA @ SURASENA @ SURESHANA NAHAK @ SURESHN	SANTOSH KUMAR MAHANTY	POLASARA PS /27 /2009
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/12744/2024	KRUSHNA BISOYI	SANTOSH KUMAR MAHANTY	BADAGADA /117 /2024
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/12745/2024	GAURANGA SUTAR	JAGABANDHU ROUT	BHADRAK RURAL /226 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/12750/2024	NRUPA PRASAD PRADHAN @ NRUPA PRASAD PADHAN	RAMANI KANTA PATTANAIAK	KENDRAPARA SADAR /597 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/12754/2024	PRASANTA PATEL @ PRASANTA PUTEI	UMAKANTA BARIK	BHAWANIPATNA TOWN /186 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/12760/2024	MANOJ TARAI @ MANOJ KUMAR TARAI	NILAMADHABA BISOI	JAJPUR TOWN /20 /2015
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/12761/2024	MAHESH DAS @ BARU	SAURAV TIBREWAL	REMUNA /67 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/12762/2024	KISHAN KUMAR DAS	SAURAV TIBREWAL	REMUNA /67 /2024
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/12763/2024	CHAKRADHAR DAS	SAURAV TIBREWAL	REMUNA /67 /2024
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/12764/2024	HARISH CHANDRA BEHERA @ BAPI	SAURAV TIBREWAL	REMUNA /67 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/12765/2024	STATE OF ODISHA KARTTIK MALIK VS	SUBHAM KASHYAP PANDA VS	// BHAWANIPATNA TOWN /160 /2024 ()
410	D-ABLAPL/12768/2024	STATE OF ODISHA SHANKAR KUMAR KARAN VS	PRABHAV BEHERA VS	// UDALA /144 /2024 ()
411	D-ABLAPL/12769/2024	STATE OF ODISHA KHIROD CHANDRA MALLICK @ MALIKY VS	SAILAZA NANDAN DAS VS	// / /0 ()
412	D-ABLAPL/12776/2024	REPUBLIC OF INDIA RINA BEHERA VS	PUNIL KUMAR SWAIN VS	// TANGI (KHURDA) /319 /2024 ()
413	D-ABLAPL/12777/2024	STATE OF ODISHA SUDHIRA KUMAR BEHERA @ SUDHIRA BEHERA VS	PUNIL KUMAR SWAIN VS	// TANGI (KHURDA) /319 /2024 ()
414	D-ABLAPL/12779/2024	STATE OF ODISHA ARUNA @ ARUN BEHERA VS	PUNIL KUMAR SWAIN VS	// TANGI (KHURDA) /319 /2024 ()
415	D-ABLAPL/12780/2024	STATE OF ODISHA SK. NASIR ALLI VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /145 /2024 ()
416	D-ABLAPL/12783/2024	STATE OF ODISHA NITEI NANDA VS	SK. ZAFARULLA VS	// BOLANGIR SADAR /68 /2024 ()
417	D-ABLAPL/12787/2024	STATE OF ODISHA MD. IRSHAD AHMED VS	KULDEEP MOHANTY VS	// RAJGANGPUR /218 /2024 ()
418	D-ABLAPL/12796/2024	STATE OF ODISHA ANUJ KUMAR SAHOO VS	SUJIT KUMAR SAHU VS	// SAMAL /88 /2024 ()
419	D-ABLAPL/12803/2024	STATE OF ODISHA SANTANU DHARUA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// JAGDALPUR /22 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/12806/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CHANDRASEKHARPUR /432 /2023 () //
421	D-ABLAPL/12808/2024	ARJUN BEHERA VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	NIMAPADA /210 /2023 () //
422	D-ABLAPL/12810/2024	PRAMILA NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KOTOAGARH /25 /2024 () //
423	D-ABLAPL/12811/2024	DIPAK SAMANTARAY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	KHURDA SADAR /87 /2024 () //
424	D-ABLAPL/12812/2024	TOPHAN KANHAR @ TOFAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PHIRINGIA /45 /2023 () //
425	D-ABLAPL/12816/2024	PRAFULLA MALLIK @ MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /2 /2024 () //
426	D-ABLAPL/12819/2024	SUDIPTA DEEP VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SOHELLA /209 /2024 () //
427	D-ABLAPL/12822/2024	KABULI @ ANTARYAMI SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /98 /2024 () //
428	D-ABLAPL/12823/2024	SATYANARAYAN MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	//0 () //
429	D-ABLAPL/12824/2024	MANOJ KUMAR BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ASTARANGA /19 /2024 () //
430	D-ABLAPL/12826/2024	NAND KISHOR AGRAWAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /121 /2024 () //
431	D-ABLAPL/12830/2024	RATALA UPENDRA	SANJIB KUMAR BHANJADEO	//0

ORISSA HIGH COURT

FILING REPORT AS ON :26/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/12834/2024	STATE OF ODISHA SUBHASIS PANDA	JUGALA KISHORE PANDA	// MAHILA P.S.(BBSR) /166 /2023
		VS	VS	()
433	D-ABLAPL/12837/2024	STATE OF ODISHA JITENDRA PRASAD SINGH	AMITABH MISHRA	// / /0
		VS	VS	()
434	D-ABLAPL/12852/2024	STATE OF ODISHA KRUSHNA BHOI	DEEPAK PANDA	// KUMBHARAPARA /71 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :26/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/9/2023 GUAP/9/2023	SK. HAIDER ALI MP	ASHOK KUMAR DASH	9/2024
2	D-CRLMP/12712/2024 CRLMP/ /	RANJAN DAS MP	HARISH CHANDRA SAHOO	106/2024
3	D-CRLMP/12742/2024 CRLMP/ /	SANJEEV KUMAR SATHPATHY MP	NIRANJAN SINGH (1)	107/2024
4	D-RVWPET/18903/2024 RVWPET/ /	AJAY KUMAR MODI MP	SAHASRA JYOTI NANDA	138/2024
5	D-RVWPET/19060/2024 RVWPET/ /	PRADEEP KUMAR MOHANTY MP	AMBIKA PRASAD RAY	139/2024
6	D-LAA/18855/2024 LAA/ /	HRUSHIKESH MAJHI MP	MOHENDRA KUMAR MOHAPATRO	164/2024
7	D-LAA/18855/2024 LAA/ /	HRUSHIKESH MAJHI MP	MOHENDRA KUMAR MOHAPATRO	165/2024
8	D-CMAPL/240/2021 CMAPL/240/2021	UNION OF INDIA MP	ADV.	168/2024
9	D-CMAPL/18901/2024 CMAPL/ /	BAYAMANA PANDA MP	ADV	169/2024
10	D-CMAPL/18944/2024 CMAPL/ /	LILI SAHOO MP	ADV.	170/2024
11	D-MATA/18875/2024 MATA/ /	DIVYA PRADHAN MP	PARTHA SARATHI DAS	186/2024
12	D-RPFAM/18913/2024 RPFAM/ /	NARENDRA KUMAR SAHOO MP	RAJANIKANT PRADHAN	187/2024
13	D-MATA/190/2023 MATA/190/2023	BHAGYASHREE MOHANTA MP	HRUDANANDA TRIPATHY	187/2024
14	D-RPFAM/19093/2024 RPFAM/ /	MANORAMA SAHOO MP	RABINDRANATH BARIK	188/2024
15	D-MATA/97/2021 MATA/97/2021	BANDANA MISHRA MP	ABHISHEK DASH	188/2024
16	D-MATA/19084/2024 MATA/ /	DIPTIMOYA KANUNGO MP	MANMEET SINGH ARORA	189/2024
17	D-MATA/19084/2024 MATA/ /	DIPTIMOYA KANUNGO MP	MANMEET SINGH ARORA	190/2024
18	D-CONTC/4888/2024 CONTC/1192/2024	GAGAN CHANDRA DASH MP	M/S. LAXMIKANTA MOHANTY	265/2024
19	D-CONTC/17755/2024 CONTC/ /	SARATA KUMAR PATTANAIAK MP	PRAFULLA KUMAR MOHAPATRA	266/2024
20	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP		267/2024
21	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP		268/2024
22	D-CRLREV/12690/2024 CRLREV/ /	BAPUN @ ARJUN @ NAGARJUN PANDA MP	JAGAJIT PANDA	367/2024
23	D-CRLREV/12755/2024 CRLREV/ /	JAHAN SAHA MP	JAYANTA KUMAR MAJHI	368/2024
24	D-CRLREV/12755/2024 CRLREV/ /	JAHAN SAHA MP	JAYANTA KUMAR MAJHI	369/2024
25	D-CRLREV/297/2023 CRLREV/297/2023	KUNA DAS MP		370/2024
26	D-CRLREV/8862/2024	TUINKEL LANKA	DIBYA JYOTI SAHOO	

	CRLREV/136/2024	MP		371/2024
27	D-CRLREV/12827/2024 CRLREV/ /	LAXMIPRIYA RAUT MP	LAXMAN PRADHAN	372/2024
28	D-BLAPL/11108/2023 BLAPL/11108/2023	NAKULA DEBARPALLI MP	S.S.RAY (2)	443/2024
29	D-BLAPL/11105/2023 BLAPL/11105/2023	NAKULA DEBARPALLI MP	S.S.RAY (2)	444/2024
30	D-BLAPL/13984/2023 BLAPL/13984/2023	ASHOK KUMAR SAHA MP	MAHENDRA KUMAR MOHAPATRA	445/2024
31	D-BLAPL/2568/2022 BLAPL/2568/2022	FIROZ KHAN MP	ADITI HOTA	446/2024
32	D-BLAPL/8488/2024 BLAPL/2725/2024	DILLIP KUMAR NAIK MP		447/2024
33	D-CMP/18874/2024 CMP/ /	BHIMSEN OJHA MP	SATRUGHNA DASH (A)	476/2024
34	D-CMP/18879/2024 CMP/ /	MINAKHI @ MANASI BHOJA @ BHOI MP	SAMIR KUMAR MISHRA	477/2024
35	D-CMP/18899/2024 CMP/ /	SESADEBA NAYAK MP	NIROD KUMAR SAHU	478/2024
36	D-CMP/18923/2024 CMP/ /	DR. SANJAY KAMAT MP	BANSHIDHAR BAUG	479/2024
37	D-CMP/18930/2024 CMP/ /	KRUSHNAPADA BERA MP	GOPINATH MISHRA	480/2024
38	D-CMP/18997/2024 CMP/ /	MINATI KUMAR PRADHAN MP	ARUN KUMAR ROUT	481/2024
39	D-CMP/19011/2024 CMP/ /	SAYAD SADIQUE HOSSAIN MP	KISHORE KUMAR MISHRA	482/2024
40	D-CMP/14666/2024 CMP/406/2024	ACHUTA BHOINA MP	AMIT KUMAR NATH	483/2024
41	D-CMP/27/2020 CMP/27/2020	BANK OF INDIA, NIMPUR BRANCH MP	SANTOSH KUMAR BEHERA	484/2024
42	D-CMP/19051/2024 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	485/2024
43	D-CMP/19051/2024 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	486/2024
44	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	511/2024
45	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	512/2024
46	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	513/2024
47	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	514/2024
48	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	515/2024
49	D-RSA/99/2002 RSA/99/2002	BABAJI DAS MP	M/S. MAHADEV MISHRA	516/2024
50	D-RSA/19029/2024 RSA/ /	MANJUSHREE MISHRA @ MOHAPATRA MP	BIBEKANANDA BHUYAN	517/2024
51	D-ABLAPL/1789/2024 ABLAPL/887/2024	BUDHANATH SAHOO MP		800/2024
52	D-ABLAPL/8212/2024 ABLAPL/2903/2024	BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN MP		801/2024
53	D-ABLAPL/3046/2024 ABLAPL/1172/2024	DHOBEI DEI MP		802/2024
54	D-ABLAPL/9246/2024 ABLAPL/3302/2024	SK. FAKIR MOHAMMED MP		803/2024
55	D-ABLAPL/12044/2019 ABLAPL/12044/2019	RINKU PRADHAN MP		804/2024
56	D-ABLAPL/6195/2024 ABLAPL/2354/2024	SRI KRUSHNA BEHERA @ KRUSHNA BEHERA MP		805/2024
57	D-ABLAPL/6747/2024 ABLAPL/2531/2024	ALOK@ SATYAJIT DAS MP		806/2024

58	D-ABLAPL/10051/2024 ABLAPL/3599/2024	MINATI PARIDA MP		807/2024
59	D-ABLAPL/5097/2023 ABLAPL/5097/2023	NAROTTAM MALLIK MP		808/2024
60	D-ABLAPL/8264/2019 ABLAPL/8264/2019	MALATI BISWAL MP	DIBYAJYOTI SAHOO	809/2024
61	D-ABLAPL/8265/2019 ABLAPL/8265/2019	SURESH BISWAL MP	DIBYAJYOTI SAHOO	810/2024
62	D-MACA/1135/2018 MACA/1135/2018	G.SABITRI MP	M/S.BIRANCHI NARAYAN RATH	885/2024
63	D-MACA/18904/2024 MACA/ /	D.M., ORIENTAL INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	886/2024
64	D-MACA/18907/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	887/2024
65	D-MACA/16112/2024 MACA/ /	SANGRAM BEZA MP	KAPILA CHARAN NAYAK	888/2024
66	D-MACA/16112/2024 MACA/ /	SANGRAM BEZA MP	KAPILA CHARAN NAYAK	889/2024
67	D-MACA/16109/2024 MACA/ /	SATYA RANJAN SAHOO MP	KAPILA CHARAN NAYAK	890/2024
68	D-MACA/812/2023 MACA/812/2023	B.M., NEW INDIA ASSURANCE CO.LTD. MP	SAUMEDRA KUMAR GHOSE	891/2024
69	D-MACA/18992/2024 MACA/ /	NEW INDIA ASSURANCE CO. L.T.D MP	SOMNATH ROY	892/2024
70	D-MACA/18996/2024 MACA/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	SOMNATH ROY	893/2024
71	D-MACA/19004/2024 MACA/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	SOMNATH ROY	894/2024
72	D-MACA/10365/2024 MACA/ /	TIRTHABRATA NAYAK MP	DEBASISH PATNAIK	895/2024
73	D-MACA/10368/2024 MACA/ /	PRIYANKA PANDA MP	DEBASISH PATNAIK	896/2024
74	D-MACA/15457/2024 MACA/ /	RABINDRA BEHERA MP	DEBASISH PATNAIK	897/2024
75	D-MACA/11388/2024 MACA/ /	KAMALINI GHADEI MP	DEBASISH PATNAIK	898/2024
76	D-MACA/11388/2024 MACA/ /	KAMALINI GHADEI MP	DEBASISH PATNAIK	899/2024
77	D-MACA/10365/2024 MACA/ /	TIRTHABRATA NAYAK MP	DEBASISH PATNAIK	900/2024
78	D-CRLA/12695/2024 CRLA/ /	HAPPY @ SMRUTRANJAN KUANAR MP	BISWARANJAN DALAI	1019/2024
79	D-CRLA/12695/2024 CRLA/ /	HAPPY @ SMRUTRANJAN KUANAR MP	BISWARANJAN DALAI	1020/2024
80	D-CRLA/12695/2024 CRLA/ /	HAPPY @ SMRUTRANJAN KUANAR MP	BISWARANJAN DALAI	1021/2024
81	D-CRLA/16/2016 CRLA/16/2016	DHANESWAR BISOI@DHANU MP	MR. DEBI PRASAD DHAL, M/S B.S.DASPARIDA, S.K.DASH, K.MOHAN	1022/2024
82	D-CRLA/12746/2024 CRLA/ /	SUSANTA NAIK MP	DIGAMBAR SETHI	1023/2024
83	D-CRLA/12746/2024 CRLA/ /	SUSANTA NAIK MP	DIGAMBAR SETHI	1024/2024
84	D-CRLA/12751/2024 CRLA/ /	DINABANDHU NAIK MP	JNYANANANDA PANDA	1025/2024
85	D-CRLA/12751/2024 CRLA/ /	DINABANDHU NAIK MP	JNYANANANDA PANDA	1026/2024
86	D-CRLA/12164/2024 CRLA/ /	JENA @ JIANA TADINGI MP	DEBASIS SARANGI	1027/2024
87	D-CRLA/429/2015 CRLA/429/2015	JAYANTA SAMANTARAY MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA BAHADUR	1028/2024
88	D-CRLA/12831/2024 CRLA/ /	SOMANATH RAITA MP	SUCHIT KUMAR NAYAK	1029/2024
89	D-CRLA/12831/2024	SOMANATH RAITA	SUCHIT KUMAR NAYAK	

	CRLA/ /	MP		1030/2024
90	D-CRLA/12831/2024	SOMANATH RAITA	SUCHIT KUMAR NAYAK	
	CRLA/ /	MP		1031/2024
91	D-CRLA/12848/2024	SASMITA BAG	SAROJ KUMAR MISHRA	
	CRLA/ /	MP		1032/2024
92	D-CRLA/12848/2024	SASMITA BAG	SAROJ KUMAR MISHRA	
	CRLA/ /	MP		1033/2024
93	D-CRLA/12848/2024	SASMITA BAG	SAROJ KUMAR MISHRA	
	CRLA/ /	MP		1034/2024
94	D-CRLMC/1345/2024	SASMITA ROUSTRAY	KASHINATH PATTANAIK	
	CRLMC/ /	MP		1102/2024
95	D-CRLMC/1349/2024	SASMITA ROUSTRAY	KASHINATH PATTANAIK	
	CRLMC/ /	MP		1103/2024
96	D-CRLMC/4248/2022	PRATAP CHANDRA MOHAPATRA	SUBAS CHANDRA DAS JAJATI KESHARI KHUNTIA,H S DEO,K PRATI	
	CRLMC/4248/2022	MP		1104/2024
97	D-CRLMC/4249/2022	PRATAP CHANDRA MOHAPATRA	SUBAS CHANDRA DAS,JAJATI KESHARI KHUNTIA,H S DEO,K PRATI	
	CRLMC/4249/2022	MP		1105/2024
98	D-CRLMC/4340/2023	ASHOK PATTNAIK	SUDEEP KUMAR SARANGI	
	CRLMC/4340/2023	MP		1106/2024
99	D-CRLMC/4341/2023	CHANDRASEKHAR NANDA	SUDEEP KUMAR SARANGI	
	CRLMC/4341/2023	MP		1107/2024
100	D-CRLMC/12767/2024	RABI NARAYAN PANDA	DEBASISH PATNAIK	
	CRLMC/ /	MP		1108/2024
101	D-CRLMC/12773/2024	KRUSHNA CHANDRA PATTNAIK	CHITTA RANJAN SAHU	
	CRLMC/ /	MP		1109/2024
102	D-CRLMC/5586/2024	BARUNA BEHERA	JYOTIRMAYA SAHOO	
	CRLMC/676/2024	MP		1110/2024
103	D-CRLMC/12789/2024	HIMANSU BEHERA	RAJIB LOCHAN PATTNAIK	
	CRLMC/ /	MP		1111/2024
104	D-CRLMC/12799/2024	SUDHIR@BUDHA PARIDA	AKSHAYA KUMAR SUBUDHI	
	CRLMC/ /	MP		1112/2024
105	D-CRLMC/11485/2024	SIDDHANT KUMAR DUTT	OM SWARUP	
	CRLMC/1386/2024	MP		1113/2024
106	D-CRLMC/12833/2024	KATIA @ SATYAJIR SUR	SURYASNATA MOHAPATRA	
	CRLMC/ /	MP		1114/2024
107	D-CRLMC/12840/2024	DIBYA RANJAN PANI	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		1115/2024
108	D-CRLMC/12847/2024	AMITAV @ AMITABH GHOSH	DEVASHIS PANDA	
	CRLMC/ /	MP		1116/2024
109	D-CRLMC/12849/2024	ANANTHA @ ANANTA BISWAL	DEVASHIS PANDA	
	CRLMC/ /	MP		1117/2024
110	D-CRLMC/12850/2024	KAILASH CHANDRA PARIDA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		1118/2024
111	D-WA/18827/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		2353/2024
112	D-WA/18827/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		2354/2024
113	D-WA/18827/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		2355/2024
114	D-WA/18829/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		2356/2024
115	D-WA/18829/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		2357/2024
116	D-WA/18829/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		2358/2024
117	D-WA/18832/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		2359/2024
118	D-WA/18832/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		2360/2024
119	D-WA/18832/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		2361/2024
120	D-WA/18835/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		2362/2024

121	D-WA/18835/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	2363/2024
122	D-WA/18835/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	2364/2024
123	D-WA/18834/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2365/2024
124	D-WA/18834/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2366/2024
125	D-WA/18834/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2367/2024
126	D-WA/18839/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2368/2024
127	D-WA/18839/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2369/2024
128	D-WA/18839/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2370/2024
129	D-WA/18838/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2371/2024
130	D-WA/18838/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2372/2024
131	D-WA/18838/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	2373/2024
132	D-WA/18844/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2374/2024
133	D-WA/18844/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2375/2024
134	D-WA/18844/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2376/2024
135	D-WA/18843/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2377/2024
136	D-WA/18843/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2378/2024
137	D-WA/18843/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2379/2024
138	D-WA/18847/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2380/2024
139	D-WA/18847/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2381/2024
140	D-WA/18847/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2382/2024
141	D-WA/18856/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2383/2024
142	D-WA/18856/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2384/2024
143	D-WA/18856/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2385/2024
144	D-WA/18852/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2386/2024
145	D-WA/18852/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2387/2024
146	D-WA/18852/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2388/2024
147	D-WA/2031/2023 WA/2031/2023	JAYAPRAKASH NARAYAN BHATTARAY MP	RABINDRA KUMAR PATNAIK	2389/2024
148	D-WA/18862/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2390/2024
149	D-WA/18862/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2391/2024
150	D-WA/18862/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2392/2024
151	D-WA/18873/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2393/2024
152	D-WA/18873/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	

	WA/ /	MP		2394/2024
153	D-WA/18873/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2395/2024
154	D-WA/18892/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		2396/2024
155	D-WA/18892/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		2397/2024
156	D-WA/18892/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		2398/2024
157	D-WA/18900/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		2399/2024
158	D-WA/18900/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		2400/2024
159	D-WA/18908/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2401/2024
160	D-WA/18908/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2402/2024
161	D-WA/18908/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2403/2024
162	D-WA/18920/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2404/2024
163	D-WA/18920/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2405/2024
164	D-WA/18920/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2406/2024
165	D-WA/18921/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2407/2024
166	D-WA/18921/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2408/2024
167	D-WA/18921/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2409/2024
168	D-WA/18962/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2410/2024
169	D-WA/18952/2024	ODISHA STAFF SELECTION COMMISSION SANJIB SWAIN		
	WA/ /	MP		2411/2024
170	D-WA/18962/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2412/2024
171	D-WA/18952/2024	ODISHA STAFF SELECTION COMMISSION SANJIB SWAIN		
	WA/ /	MP		2413/2024
172	D-WA/18962/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2414/2024
173	D-WA/18987/2024	NATIONAL INSTITUTE OF TECHNOLOGY, BIRSA	TRILOKESHVAR SAHU	
	WA/866/2024	MP		2415/2024
174	D-WA/18990/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2416/2024
175	D-WA/18990/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2417/2024
176	D-WA/18990/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2418/2024
177	D-WA/18998/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2419/2024
178	D-WA/18998/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2420/2024
179	D-WA/18998/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2421/2024
180	D-WA/19005/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2422/2024
181	D-WA/19005/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2423/2024
182	D-WA/19003/2024	SANKARSAN HARICHANDAN	TRILOCHAN PANIGRAHI	
	WA/ /	MP		2424/2024
183	D-WA/19032/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		2425/2024

184	D-WA/19032/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2426/2024
185	D-WA/19032/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2427/2024
186	D-WA/19069/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2428/2024
187	D-WA/19069/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2429/2024
188	D-WA/19069/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2430/2024
189	D-WP(C)/43132/2023 WP(C)/43132/2023	SARAT CHANDRA SATAPATHY MP	BRAHMANANDA TRIPATHY	5935/2024
190	D-WP(C)/28602/2022 WP(C)/28602/2022	RANJITA SAHOO MP	AGASTI KANUNGO	5936/2024
191	D-WP(C)/18836/2024 WP(C)/ /	JITENDRA KUMAR BEHERA MP	PRASANTA KUMAR MISHRA	5937/2024
192	D-WP(C)/18845/2024 WP(C)/10524/2024	RANJAN KISHORE BEHERA MP	SWAPNIL ROY	5938/2024
193	D-WP(C)/16893/2024 WP(C)/9638/2024	KRUSHNA CHANDRA BEHERA MP	SUBHADUTTA ROUSTRAY	5939/2024
194	D-WP(C)/26573/2022 WP(C)/26573/2022	PRIYANKA PRIYADARSHINI KAR MP	GOPAL SINHA	5940/2024
195	D-WP(C)/18860/2024 WP(C)/ /	KUNJALATA MOHANTY MP	SAMARENDRA KUMAR MOHANTY	5941/2024
196	D-WP(C)/18869/2024 WP(C)/ /	ASIT KUMAR ROUT MP	SUBHADUTTA ROUSTRAY	5942/2024
197	D-WP(C)/32720/2023 WP(C)/32720/2023	SNEHAPRAVA DAS MP	NIHAL RATH,JAGANNATH PATNAIK,A PATNAIK,S PATTANAIAK,R K P	5943/2024
198	D-WP(C)/7153/2023 WP(C)/7153/2023	SMC, PATENIGAON GOVT. PRIMARY SCHOOL, KATUNICHPUR MP	KUNAL KUMAR SWAIN	5944/2024
199	D-WP(C)/18876/2024 WP(C)/ /	KAMAL BARAN LENKA MP	SUBHADUTTA ROUSTRAY	5945/2024
200	D-WP(C)/18881/2024 WP(C)/ /	PRASANTA KUMAR MOHANTA MP	SUBHADUTTA ROUSTRAY	5946/2024
201	D-WP(C)/38132/2023 WP(C)/38132/2023	ARUN KUMAR MOHAPATRA MP	TANMAY MISHRA	5947/2024
202	D-WP(C)/38135/2023 WP(C)/38135/2023	MAHESWAR BADAJENA MP	TANMAY MISHRA	5948/2024
203	D-WP(C)/18883/2024 WP(C)/ /	ALOK RANJAN BEHERA MP	PADMANAVA JENA	5949/2024
204	D-WP(C)/18885/2024 WP(C)/ /	BHARATI TRIPATHY MP	TANMAY MISHRA	5950/2024
205	D-WP(C)/18884/2024 WP(C)/ /	AJAY KUMAR BARIK MP	SUBHADUTTA ROUSTRAY	5951/2024
206	D-WP(C)/18888/2024 WP(C)/ /	JYOTI RANJAN SAHOO MP	SRIDHAR RATH	5952/2024
207	D-WP(C)/18890/2024 WP(C)/ /	KRUSHNA ORAM MP	SRIDHAR RATH	5953/2024
208	D-WP(C)/18887/2024 WP(C)/10584/2024	M/S. NARBHERAM POEWR AND STEEL PV MP	KAMAL SAHOO	5954/2024
209	D-WP(C)/28866/2022 WP(C)/28866/2022	DR.SAGAR JYOTI GURU MP	KUNAL KUMAR SWAIN	5955/2024
210	D-WP(C)/33896/2022 WP(C)/33896/2022	GYANENDRA KUMAR NAYAK MP	AGASTI KANUNGO	5956/2024
211	D-WP(C)/18898/2024 WP(C)/ /	PRADEEP KUMAR DASH MP	ANURAG PATI	5957/2024
212	D-WP(C)/18902/2024 WP(C)/10605/2024	JIGYANSU SEKHAR NAYAK MP	DAYANANDA MOHAPATRA	5958/2024
213	D-WP(C)/20866/2019 WP(C)/20866/2019	SATYAKAM MOHAPATRA MP	M/S.M.R.MOHAPATRA	5959/2024
214	D-WP(C)/20866/2019 WP(C)/20866/2019	SATYAKAM MOHAPATRA MP	M/S.M.R.MOHAPATRA	5960/2024
215	D-WP(C)/18922/2024	ANIMA NAYAK	PRASANTA KUMAR NANDA	

	WP(C)/ /	MP		5961/2024
216	D-WP(C)/21937/2022	RANTALEI SERVICE CO-OPERATIVE SOCIETY, RAIPUR.		
	WP(C)/21937/2022	MP		5962/2024
217	D-WP(C)/39692/2021	PAWAN KUMAR JAJODIA	SOUMYA MISHRA	
	WP(C)/39692/2021	MP		5963/2024
218	D-WP(C)/18934/2024	SURYA NARAYAN JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		5964/2024
219	D-WP(C)/18935/2024	ALL ODISHA RICE MILLERS ASSOCIATION, BALASORE	ABHIRAM MISHRA	
	WP(C)/10590/2024	MP		5965/2024
220	D-WP(C)/18934/2024	SURYA NARAYAN JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		5966/2024
221	D-WP(C)/18940/2024	PRAHALLAD JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		5967/2024
222	D-WP(C)/18940/2024	PRAHALLAD JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		5968/2024
223	D-WP(C)/11808/2024	MANJUSHREE DAS	BISHNU PRASAD RATH	
	WP(C)/ /	MP		5969/2024
224	D-WP(C)/18947/2024	KENDRAPARA CREDIT CO-OPERATIVE SOCIETY, KENDRAPARA	CHITRA SETHI, KENDRAPARA	
	WP(C)/ /	MP		5970/2024
225	D-WP(C)/18948/2024	M/S. SRIRAM CONSTRUCTION, CUTTACK	RABINDRA NATH PAL	
	WP(C)/ /	MP		5971/2024
226	D-WP(C)/37402/2023	SANTOSH KUMAR BEHERA	NIHAL RATH	
	WP(C)/37402/2023	MP		5972/2024
227	D-WP(C)/18960/2024	PURNA CHANDRA PRADHAN	MANOJ KUMAR PATI	
	WP(C)/ /	MP		5973/2024
228	D-WP(C)/1206/2024	SANJUKTA LIMA	JYOTSNAMAYEE SAHOO	
	WP(C)/495/2024	MP		5974/2024
229	D-WP(C)/18963/2024	ANASUYA NAYAK	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		5975/2024
230	D-WP(C)/18967/2024	ARABINDA MAHAPATRA	AMARENDRA PRADHAN	
	WP(C)/ /	MP		5976/2024
231	D-WP(C)/18965/2024	RABI NARAYAN MISHRA	HARA PRASAD RATH	
	WP(C)/ /	MP		5977/2024
232	D-WP(C)/18973/2024	BIKASH KUMAR PRADHAN	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		5978/2024
233	D-WP(C)/12368/2024	KUNTI PRADHAN	BIJAYA KUMAR ROUSTRAY	
	WP(C)/9162/2024	MP		5979/2024
234	D-WP(C)/19001/2024	HRUDANANDA DAS	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		5980/2024
235	D-WP(C)/19009/2024	BANKING EMPLOYEES HOUSING CO-OPERATIVE SOCIETY, BHUVANESHWAR	ABHIRAM MISHRA, BHUVANESHWAR	
	WP(C)/ /	MP		5981/2024
236	D-WP(C)/20164/2014	PRAVATI DAS		
	WP(C)/20164/2014	MP		5982/2024
237	D-WP(C)/19021/2024	DR. SUMAN KUMARI JOSHI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		5983/2024
238	D-WP(C)/19024/2024	DR. RASHMI ISHWAR HEGDE	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		5984/2024
239	D-WP(C)/19026/2024	SIMANCHAL SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5985/2024
240	D-WP(C)/19034/2024	SAIRAJ RATHA	MITU KUMAR BISWAL	
	WP(C)/ /	MP		5986/2024
241	D-WP(C)/19035/2024	GIRISH KUMAR MODI	MANOJ KUMAR PATI	
	WP(C)/ /	MP		5987/2024
242	D-WP(C)/19044/2024	HARI BHARATI FOUNDATION, BALIANTARA, KHORDA	ABHIRAM MISHRA	
	WP(C)/ /	MP		5988/2024
243	D-WP(C)/19057/2024	JAYARAM NAYAK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		5989/2024
244	D-WP(C)/19059/2024	RUSABHA KUMAR MOHAPATRA	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		5990/2024
245	D-WP(C)/3357/2024	M/S TARINI MINERALS PVT. LTD., SUNDERGARH		
	WP(C)/1709/2024	MP		5991/2024
246	D-WP(C)/19095/2024	SUMA PARIDA	JYOTIRMAYA SAHOO	
	WP(C)/ /	MP		5992/2024